

## A(Shariat) Application

## Amendment Bill

go on seeing whether it is covered by any Act. I am only passing on a suggestion to the hon. Member if the notice of this Bill can be given at any time during the next session. If he thinks he need not introduce it now, I would not put it to the House.

**Shri Pocker Sahib:** Sir, I want to introduce the Bill.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Dissolution of Muslim Marriages Act, 1939."

*The motion was adopted.*

**Shri Pocker Sahib:** I introduce the Bill.

12.44 hrs.

## MUSLIM PERSONAL LAW (SHARIAT) APPLICATION AMENDMENT BILL\*

(Amendment of section 1) by Shri B. Pocker)

**Shri Pocker Sahib (Majeri):** I beg to move for leave to introduce a Bill further to amend the Muslim Personal Law (Shariat) Application Act, 1937.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Muslim Personal Law (Shariat) Application Act, 1937."

*The motion was adopted.*

**Shri Pocker Sahib:** I introduce the Bill.

12.44½ hrs.

## MUSSALMAN WAKF VALIDATING (AMENDMENT) BILL\*

(Amendment of Section 1) by Shri B. Pocker)

**Shri Pocker Sahib (Majeri):** I beg to move for leave to introduce a Bill further to amend the Mussalman Wakf Validating Act, 1913.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Mussalman Wakf Validating Act, 1913."

*The motion was adopted.*

**Shri Pocker Sahib:** I introduced the Bill.

12.44½ hrs.

## LAND ACQUISITION (AMENDMENT) BILL\*

(Amendment of the Eighth Schedule) by Shri Jhulan Sinha

**Shri Jhulan Sinha (Siwai):** I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

*The motion was adopted.*

**Shri Jhulan Sinha:** I introduce the Bill.

12.44¾ hrs.

## MARRIAGE CONTROL BILL\*

by Shri Subiman Ghose

**Shri Subiman Ghose (Burdwan):** I beg to move for leave to introduce a Bill to prevent unequal marriages.

\*Published in the Gazette of India dated 29th April, 1960.